

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1033 & 1030 OF 2018 IN
DFR NO. 2778 OF 2018

Dated : 2nd August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Mangalore Energies Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit
Mr. Samarth Kashyap

Counsel for the Respondent(s) : ----.

ORDER

Issue notice on IA No. 1033 of 2018 (for leave to file appeal) and IA No. 1030 of 2018 (Delay in filing the appeal) returnable on 16.06.2018. Dasti, in addition, is also permitted.

List this matter on **16.08.2018**.

The Respondent No.3 is directed to not to precipitate in the matter till the next day of hearing i.e. 16.08.2018.

(S. D. Dubey)
Technical Member

pr/vt

(Justice N. K. Patil)
Judicial Member